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* IN THE HIGH COURT OF DELHI AT NEW DELHI



+ CRL.A. 413/2020 & CRL.M.A. 7206/2025

GEETA ARORA @ SONU PUNJABANAppellant

Through: Mr. Tanveer Ahmed Mir,

Sr. Adv. with Mr. Faroq

Choudhary, Ms. Meenakshi Joshi, Mr.

Naahid Naasir, Ms. Aprajita Verma, Ms.

Ariana D. Ahluwalia &

Ms. Yashodhara Singh,

Advs.

versus

THE STATE (NCT) OF DELHIRespondent

Through: Mr. Aashneet Singh, APP

for the State

W/SI Pankaj Negi

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN ORDER

% **20.03.2025**

- 1. The matter was passed over once.
- 2. At joint request, list on 25.03.2025.

AMIT MAHAJAN, J

MARCH 20, 2025 *"SS"*